

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

Cuttack, Dated 17th January, 2025

No. **162/R**- In pursuance of resolution passed in the District Judges' Conference 2024 under Item No. 2(c) & 2(e), the Hon'ble Court have been pleased to modify the Court's Notification No. 906/R dt.17.08.2020 (hereinafter referred as "the said Notification") as follows;

1. In the said Notification, after point No. A. (2) of the table of Yardstick for Judicial Officers, a new provision as Point No. A. (2)(a) shall be inserted as follows:

A.	2) a)	Sessions Cases under Section 232 Cr.P.C.	3 days
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2. In the said Notification, the provision contained in Point No. A. (14)(2) of the table of Yardstick for Judicial Officers shall be substituted as follows:

A	14) 2)	Uncontested Suits, Cases/ I.A. under Family Courts Act except the cases dismissed for default.	2 cases per day
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3. In the said Notification, after point No. C. (1) of the table of Yardstick for Judicial Officers, a new provision as Point No. C. (1)(a) shall be inserted as follows:

C.	1) a)	Sessions Cases under Section 232 Cr.P.C.	3 days
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4. The provisions contained in 5th clause of the '**INSTRUCTIONS**' shall be substituted as follows:

"District Judges, Judge, Family Courts, Senior Civil Judges and Civil Judges who are dealing with first hearing matters shall get 1/5th reduction of days devoted for judicial work."

The above modifications shall come into force with effect from the month of January 2025.

BY ORDER OF THE COURT

RUDRA PRASAD
MAHAPATRA

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MAHAPATRA
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(RUDRA PRASAD MAHAPATRA)

MEMBER SECRETARY, S.C.M.S.C. (I/C)

Memo No. 1311 (60) Dtd. 17.01.2025

Copy forwarded to the:

1. All officers of the court
2. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
3. Joint Registrar / A.D.R.-cum-Addl. Principal Secretary / A.R.-cum-Sr. Secretary / Secretary attached to the Hon'ble Judges, for placing the same before their Lordships' kind information
4. Superintendents, Appointment/ Computer/ Inspection/ Library/ Statistics Section
5. Technical Director, NIC, to upload the same in High Court of Orissa official website for information and necessary action.

RUDRA PRASAD
MAHAPATRA

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PRASAD MAHAPATRA
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MEMBER SECRETARY, S.C.M.S.C. (I/C)

Memo No. 1312 (100) Dtd. 17.01.2025

Copy forwarded to the:

1. Principal Secretary to Govt. of Odisha. Home Deptt., Bhubaneswar,
2. Principal Secretary to Govt. of Odisha, Law Deptt., Bhubaneswar
3. District & Session Judge,..... (All)
4. Presiding Officer, Industrial Tribunal, Bhubaneswar/ Rourkela
5. Presiding Officer, Educational Tribunal, Odisha, Bhubaneswar
6. Director of Public Prosecution, Odisha, Bhubaneswar
7. Chairman, Administrative Tribunal, Odisha, Bhubaneswar Bench/ Cuttack Bench
8. Second Motor Accident Claims Tribunal, Berhampur/ Sambalpur
9. Chairman, Sales Tax Tribunal, Odisha, Cuttack
10. Member Secretary, Odisha State Legal Services Authority, Cuttack
11. Member, State Transport Appellate Tribunal, Sector-6, Plot No.1437, Block-9, Abhinaba Bidanasi, Cuttack
12. Judge, Family Court,..... (All)
13. Special Judge (Vigilance)/ Addl. Special Judge (Vigilance), Cuttack/ Bhubaneswar
14. Special Judge (CBI), Bhubaneswar
15. Chairman, Arbitration Tribunal, Bhubaneswar
16. Presiding Officer, Co-operative Tribunal, Bhubaneswar

17. Presiding Officer, Labour Court, Bhubaneswar/ Jeypore/ Sambalpur
18. Commissioner of Hindu Religious Endowments, Bhubaneswar
19. Director, Odisha Judicial Academy, Cuttack
20. Special Railway Magistrate, Khurda Road at Jatani/ Titilagarh
21. Authorized Officers, Special Judge (Spl. Court), Cuttack/ Bhubaneswar
22. Special Officer (Special Court), Bhubaneswar/ Cuttack
23. Presiding Officer, LAR & R Authority, Cuttack/ Berhampur/ Sambalpur
24. Secretary, Lokayukta, Bhubaneswar
25. Registrar, Odisha Human Right Commission, Bhubaneswar
26. Presiding Officer, Odisha Waqf Board, Old Secretariat, Cuttack
27. Adjudicating Officer, Odisha Real Estate Regulatory Authority, Bhubaneswar

for information and guidance and communication to the Judicial Officers working under your control.

**RUDRA PRASAD
MAHAPATRA**

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PRASAD MAHAPATRA
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MEMBER SECRETARY, S.C.M.S.C. (I/C)